



ಫ್ಯಾಕ್ಸ್ (Fax): 0836 - 2740128
E-mail ID: dlsa.dwd@gmail.com

ಜಿಲ್ಲಾ ಕಾನೂನು ಸೇವೆಗಳ ಪ್ರಾಧಿಕಾರ

ಎ.ಡಿ.ಆರ್. ಕಟ್ಟಡ, ದಿವಾಣಿ ನ್ಯಾಯಾಲಯಗಳ ಆವರಣ, ಪಿ.ಬಿ. ರಸ್ತೆ, ಧಾರವಾಡ - 580 001.

DISTRICT LEGAL SERVICES AUTHORITY

ADR BUILDING, CIVIL COURTS PREMISES, P.B. ROAD, DHARWAD - 580 001.

ಸಂಖ್ಯೆ: ಜಿಕಾಸೇಪ್ರಾಧಾ:

No.: DLSADwd/267/2020



ಸದಸ್ಯ ಕಾರ್ಯದರ್ಶಿಗಳವರ ಕಾರ್ಯಾಲಯ

Office of the Member Secretary

ದಿನಾಂಕ: 27-06-2020

NOTIFICATION

Sub: Allocation of work to the panel Advocates to give legal advice in the legal aid clinics situated in different places reg. . .

Read: DLSA Dwd letter no: 655/2018 dated 15-12-2018.

Ref: KSLSA. No. 13/Panel Advocates/2018 Dated: 15-06-2019.

In Pursuance of the letter referred above the list of panel advocates submitted to KSLSA Bangalore has been accepted. Among them the following Panel Advocates are selected for giving legal advice in the respective legal aid clinics and remand counsels for the period of one year from 01-07-2020 or till further order, on Rotational basis (ಪುನರಾವರ್ತನೆ ಪ್ರಕಾರ) which are supervised by District Legal Services Authority, Dharwad.

Navalgund Taluka Legal Service Committee

The following Panel Advocates have to work as Legal Aid Clinics Advocates in Navalgund Legal Aid Clinics.

Sl. No.	Name of the selected candidates & their address, Enrl.no., & Phone numbers	Legal Aid Clinic situated in
1.	Sri. Anilkumar L Jambute, Advocate Near Dyamappa Temple, Navalgund Mobile No: 9611448301 Enrl. No: KAR/653/2006	Court Complex, Navalgund (To sit on all working days between 10 am to 2 pm)
2.	Sri. Nadaf H Mehaboob, Advocate Syndicate Bank Opp. Navalgund Mobile No: 9242130709 Enrl. No: KAR-1792/2000	Court Complex, Navalgund (To sit on all working days between 2 pm to 6 pm)
3	Sri. Manjunath H Hebballi, Advocate At Post Hallikeri, Navalgund Mobile No. 8105136248 Enrl. No: KAR-738/2001	Tahasildar Office, Navalgund 2 Sittings per week (To sit weekly 2 days when quasi-Judicial cases are being conducted.)
4	Sri. Pandappa H Konaraddi, Advocate Post Chilakwad, Navalgund. Mobile No. 9448837700 Enrl. No: KAR-2366/2001	Tahasildar Office, Navalgund 2 Sittings per week (To sit weekly 2 days when quasi-Judicial cases are being conducted.)

5	Sri. Chanbasangouda M Patil, Advocate Ganpatipete Manjunath Temple Road, Navalgund, Dharwad Mobile No: 8105465890 Enrl. No: KAR/1115/1991	CDPO Office, Navalgund (To sit on every Wednesday & Saturday Between 2 PM to 6 PM)
6	Sri. Prakash K Angadi, Advocate At Post Bhadrapur, Tq:Annigeri, Dharwad. Mob No.:9448901843 Enrl. No: KAR/1217/2007	Village Care & Support Center, Annigeri Village (To sit weekly on Sandy Day (ವಾರದಲ್ಲಿ 1 ದಿನ ಅಂದರೇ ಹೆಚ್ಚಿನ ಜನಸಂದನಿ ಸೇರುವ ದಿನ) Between 10 am to 6 pm

The following Panel Advocates have to work as Remand hour Counsels in Navalgund & Duty Lawyers in Police Stations of their respective Courts


Sl. No.	Name of the selected candidates & their address, Enrl.no., & Phone numbers	Court to which the panel Advocate is appointed
1.	Sri Huchappa Gadag, Advocate HD Gadag, Kallimath Oni, Navalgund Mobile No: 9980498985 Enrl. No: KAR-461/2002	Hon'ble Senior Civil Judge & Civil Judge & JMFC, Navalgund. Work as duty lawyers in Police Stations: 1. Navalgund & Annigeri Police Stations

Note:

1. Newly appointed panel and remand advocate shall take charge of their respective post on 01-07-2020 from previous panel and remand advocate and previous panel and remand advocates shall deliver charge / register or case paper etc., to new appointees.
2. Newly appointed panel advocates shall participate effectively in Legal Services of Taluka Legal Service Committee and shall maintain concerned registers in prescribed format issued by Legal Services Authority and submit their report on or before 3rd of every month.
3. Newly appointed remand advocate shall effectively conduct cases allotted to them specifically with Judicial Custody matters and submit their report in prescribed form on or before 3rd of every month.

4. If their performance is not satisfactory then they will be terminated.


MEMBER SECRETARY
District Legal Services Authority
Dharwad


(ESHAPPA K BHUTE)
Prl. District & Sessions Judge &
Chairman, DLSA,
Dharwad.

Copy to:

1. Hon'ble Member Secretary, Karnataka State Legal Services Authority, Bengaluru – for information.
2. Member Secretary, DLSA, Dharwad.
3. The Chairman & Member Secretary of TLSC with request to circulate the same among all Judicial Officers of Navalgund.
4. Concerned Advocate's / Appointees.
5. Previous Legal Aid Clinics Advocates and Remand Advocate.
6. The President & General Secretary of Advocate's Association of Navalgund for Circulation among its Members.
7. Office Copy.